

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 24
TO BE ANSWERED ON 17.11.2016

HOUSES FOR ALL IN RURAL AREAS

***24. DR. SWAMI SAKSHIJI MAHARAJ:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government proposes to construct houses in rural areas under various schemes, including the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for homeless in the country including Uttar Pradesh, and if so, the details thereof;
- (b) the expenditure incurred under the said schemes in various States during the last three years, State-wise; and
- (c) whether the Union Government has chalked out any action plan to construct houses for all families in rural areas by 2020 and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- (a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a), (b) and (c) of the Lok Sabha Starred Question No. 24 for answer on 17.11.2016.

(a), (b) and(c) : To pursue the objective of 'Housing for All by 2022' as envisioned by the Government, the Union Cabinet approved re-structuring of the erstwhile rural housing scheme Indira Awaas Yojana (IAY) into Pradhan Mantri Awaas Yojana -Gramin (PMAY-G)) all over the country including Uttar Pradesh. The Scheme envisages construction of one crore houses in three years from 2016-17 to 2018-19.

House construction is not a permissible activity under MGNREGS Scheme, however, under PMAY-G convergence with MGNREGS has been made mandatory in the form of 90/95 days of unskilled labour wages for construction of house. Besides this , Rs. 12,000/- for construction of toilet, which is integral part of the house, can also be provided from MGNREGS funds or Swachh Bharat Mission(Gramin) or any other dedicated financial source. These benefits are provided over and above the scheme assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in hilly States, difficult areas including IAP districts under PMAY-G.

A statement indicating funds released under IAY State/UT-wise for last three years is given in the Annexure-I.

Annexure-I

Annexure refers to Parliament Starred Question No. 24 due for answer on 17.11.2016

Funds released under IAY during last three years

(Rs. in lakh)

S.No	State	Central Release 2013-14	Central Release 2014- 15	Central Release 2015-16
1	ANDHRA PRADESH	114122.778	42660.114	28113.322
2	ARUNACHAL PRADESH	5706.507	1813.737	4240.285
3	ASSAM	90006.560	92867.665	87865.745
4	BIHAR	295703.992	103487.974	90718.460
5	CHATTISGARH	50327.441	39984.452	14025.750
6	GOA	380.289	540.429	268.143
7	GUJARAT	26652.670	5041.494	12274.953
8	HARYANA	9831.139	9492.490	9174.585
9	HIMACHAL PRADESH	4226.623	1433.542	2191.749
10	JAMMU & KASHMIR	5642.490	4232.385	5363.087
11	JHARKHAND	35268.666	21030.137	29740.267
12	KARNATAKA	49293.631	28524.509	60406.492
13	KERALA	22626.021	16075.332	35717.191
14	MADHYA PRADESH	47268.564	57020.431	57139.162
15	MAHARASHTRA	75540.131	94599.371	34673.934
16	MANIPUR	3649.979	2715.770	4681.350
17	MEGHALAYA	8063.524	4629.682	4950.954
18	MIZORAM	2570.022	455.242	759.240
19	NAGALAND	7328.368	4575.011	1068.221
20	ODISHA	84418.513	68403.594	98281.938
21	PUNJAB	2739.947	0.000	1124.292
22	RAJASTHAN	46886.921	41385.736	39834.597
23	SIKKIM	877.032	1287.467	433.166
24	TAMIL NADU	56206.021	38213.492	21273.315
25	TELANGANA		41035.176	24787.526
26	TRIPURA	12800.434	12244.450	6876.038
27	UTTAR PRADESH	145531.682	161431.103	158312.826
28	UTTARAKHAND	6405.187	4004.400	4164.847
29	WEST BENGAL	86566.870	210429.278	172273.428
30	ANDAMAN AND NICOBAR	221.312	0.000	0.000
31	DADRA & NAGAR HAVELI	0.000	81.172	56.972
32	DAMAN & DIU	0.000	0.000	0.000
33	LAKSHADWEEP	137.470	0.000	0.000
34	PUDUCHERRY	0.000	0.000	0.000
Total >>>		1297000.783	1109695.635	1010791.835

As reported by States on AwaasSoft

